(c) Special efforts for projecting investment promotion strategies include the organisation of promotional events (both abroad as well as in India), utilising bilateral visits by Government delegation to important countries, to address and influence targeted business audiences, and coordinating action with India apex industry organisations in their efforts to attract foreign investment. Among the publicity measures undertaken for projecting India attractive investment destination are the preparation of publicity kits comprising of brochures, a floppy diskette entitled 'Doing Business with India', and their regular updating Indian Heads of Mission, in particular, are playing a crucial role in promoting India's economic interests. Investment promotional efforts and strateges are a continous process. Government proposes to continue with such measures and intends to lay increasing emphasis on a sector specific approach in our investment promotion efforts.

Increase in Passport Fee

266. SHRI J. P. JAVALI: SHRI TARA CHARAN MAJUMDAR:

Will the Minister of EXTERNAL AFF-AIRS be pleased to state:

(a) whether it is a fact that recently the

fee for fresh ordinary passport has been hiked;

- (b) if so, the details thereof;
- (c) what are the compelling reasons for the steep increase in the fee;
- (d) whether it is also a fact that the applicants are made to wait for months for issue of passports, if so, reasons for the same; and
- (e) what is the number of applications pending before Bangalore passport office and since how long?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) Yes, Sir.

- (b) A statement is placed on the Table of the House. (See below).
- (c) The passport fees were revised to bring them in line with the cost of production and preparation of passports and the provision of passport services.
- (d) The time taken to issue passports varies from passport office to passport office depending on the workload and the staff strength.
- (e) The number of applications for fresh passports pending in the Bangalore Passport Office for over one month was 20,415 as on July, 2, 1993.

Statement

Sl. No. 1.	Particulars of application	Scale of feess	
		India	Abroad
	2	3	4
New	Passports	Rs.	Rs.
1.	Ordinary passport with a maximum validity of ten years (no extra fee will be charged for renewals upto ten years if initial validity is less)	300	750
2.	India-Bangladeeh Passport with a maximum initial validity of three years (no extra fee will be charged for renewals upto three years if the initial validity is less)	200	50
3.	India-Sri Lanka Passport with a maximum initial validity of four years (no extra fees will be charged for renewals upto four years life if initial validity is less)	100 200	500

1	2	3	4
Spec	ial Travel Documents—	Rs.	Rs.
4.	Emergency Certificate		100
5.	Certificate of identity with a maximum initial validity of six years	100	250
6.	Additional passport for any country under the proviso to rule 13 upto initial validity of one year (no extra fee will be charged for renewals upto ten years)	390	750
Rena	ewal of Travel Documents—		
7.	Renewal of ordinary passport with an initial validity of five years for a maximum validity of ten years (the renewal fee will be charged in one lump sum once only even though period of validity may be less than five years depending upon discretion of Passport Issuing Authority or according to instructions from Government authorities	200	500
8.	Renewal of India-Bangladesh Passport with a maximum validity of three years after initial validity of three years (the renewal fee will be charged in one lump sum once only, even though period of validity may be less than three years, depending upon discretion of Passport Issuing Authority or according to instructions from Government authorities).	100	250
9	Renewal of India-Sri Lanka passport with a maximum validity of four years after inital validity of four years (the renewal fee will be charged in one lump sum once only, even though period of validity may be less than four years depending upon discretion of Passport Issuing Authority or according to instructions from Government authorities	100	250
10	 Renewal of Emergency Certificate (two renewals for three months at a time). 	рег	200 renewal
11	Renewal of Certificate of Identity (per years or part thereof upto two years)	50	125
1	l(a) Renewal of additional passport after five years (the renewal fee will be charged in one lump sum only)	200	500
М	tiscetlaneous Services—		
1	 Additional endorsement or other miscellaneous service on ordinary passport (not being a miscellaneous service referred to in entry fourteen of this Schedule) 	100	250
1	3. Adding supplementary pages when all the pages in an existing ordinary passport are used up.	100	250
1	4. Any miscellaneous service requiring issue of a fresh passport booklet	300	750
1	5. Additional endorsement or miscellaneous service on an Emergency Certificate.		200
.1	6. Additional endorsement or miscellaneoue service on a Certificate of Identity.	100	250
1	17. Miscellaneou's service on an India-Bangladesh Passport.	100 (in B	250 angladesh
	18. Issue of additional pages when all the pages in an existing India-Ban ladesh passport are used up.	g- 100	250
	19. Miscellaneous service on an India-Sri Lanka Passport.	100	250

	1	2	3	4
20. Issue of additional pages when all pages in an existing India-Sri			Rs.	Rs.
Li nka Passport are used up.		100	250	
Dupl	icate Passports o	and other documents in lieu of lost or damaged document.	<u> </u>	
21.	Issue of duplic ground that it other such reas	tate passport in lieu of the ordinary passport on the thas been lost stolen, damaged, destroyed or for any	7500	68.5 0
	Office such reas	suns.	2500	6250
22.	Renewal of du	plicate passport for normal validity	200	500
	Certificate on th	ate Emergency Certificate in lieu of the Emergency are ground that it has been lost, damaged or destroyed or such reasons.		500
]	ldentity on th	ate Certificate of Identity in lieu of the Certificate of the ground that it has been lost, stolen, damaged or or any other such reason.	300	750
		te passport in lieu of the India-Bangladesh Passport at it has been lost, stolen, damaged or destroyed or		
:	for any other s	uch reason	500 (in Ban	1250 gladesh)
26•	Renewal of dupl	licate India-Bangladeeh Passport for normal validity.	200	500
		e passport in lieu of the India-Sri Lanka Passport hat it has been lost, stolens, damaged or destroyed.	500 (i n S ri	1250 Lanka)
28.	Renewal of dupli	icate India-Sri Lanka Passport for normal validity.	200	500

भारत ग्रौर बंगला देश के बीच लंबित मुद्द

267. श्री अजीत जोगी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या भारत श्रौर बंगला देश के बीच कुछ द्विपक्षीय मुद्दे निपटान हेतु लंबित हैं ; श्रौर
- (ख) यदि हां, तो उनका ब्यौरा क्या है, उनके तुरन्त समाधान हेतु क्या कार्यवाही को गई है स्रथवा किये जाने का विचार है ?

विदेश मंद्रालय में राज्य मंद्री (श्री स्रार-एल- भाटिया): (क) जी, हां।

(ख) जो द्विपक्षीय मुद्दे सुल-झाए जाने ग्रेष हैं, उनमें से कुछ हैं : वंगला देश से भारत में गैर-कानूनी स्राप्रवासन, भारत स्रौर वंगलादेश के वीच प्रमुख नदियों के जल का बटवारा, चकमा तथा स्रन्य जनजातीय शरणार्थियों का बंगला देश प्रत्यावर्तन, भारतीय-विद्वोही दलों को वंगलादेश से समर्थन स्नादि।

वंगलादेश के साथ मित्रतापूर्ण तथा श्रच्छे पड़ोसी संबंधों को बनाए रखने तथा उन्हें बेहतर बनाने के प्रति सरकार वचनबद्ध है। हम बंगला देश की सरकार के साथ बातचीत जारी रखें हुए हैं ताकि जटिल एवं संवेदशील संतोषजनक समाधान प्राप्त किया जा सके। हम बंगलादेश की सरकार के साथ इन मसलों को सुलझाने के लिए श्रापसी समझबुझ श्रीर सहयोग की भावना से विचार-विमर्श जारी रखने श्रीर जचित तथा न्याय संगत समाधान प्राप्त करने की इच्छा रखते हैं।